

ITEM NO.821

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23192/2012

(Arising out of impugned final judgment and order dated 18/04/2012
in WP No. 2234/2012 passed by the High Court Of Delhi At New Delhi)

SUNIL KUMAR RAI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

WITH

SLP(C) No. 33418/2013

SLP(C) No. 27252/2010

SLP(C) No. 7967/2013

SLP(C) No. 20130/2013

SLP(C) No. 26853/2013

SLP(C) No. 34443/2013

SLP(C) No. 24555/2013

SLP(C) No. 34931/2013

SLP(C) No. 36818/2013

SLP(C) No. 9835-9836/2015

SLP(C) No. 31563/2013

SLP(C) No. 22528/2013

S.L.P. (C) ...CC No. 4413/2015

SLP(C) No. 2348/2014

SLP(C) No. 33404/2013

SLP(C) No. 32752/2013

SLP(C) No. 8364/2013

SLP(C) No. 18593/2013

SLP(C) No. 21996/2013

SLP(C) No. 37960-37961/2012

SLP(C) No. 37054/2012

SLP(C) No. 20252/2013

SLP(C) No. 18594/2013

SLP(C) No. 36484/2012

SLP(C) No. 34248/2012

SLP(C) No. 34250/2012

SLP(C) No. 34251-34252/2012

SLP(C) No. 8316/2013

SLP(C) No. 9750/2013

SLP(C) No. 5393/2015

Date : 26/08/2016 These petitions were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. R.Balasubramanian, Adv. (Mentioned by)
Mr. D.S.Mahra, Adv.

Mr. Shankar Divate, Adv.

Mr. Shreekant N. Terdal, Adv.

Mr. Nikhil Jain, Adv.

Mr. B. Krishna Prasad, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

Ms. Sushma Suri, Adv.

For Respondent(s) Mr. Rajesh Srivastava, Adv.

Mrs Shiel Sethi, Adv.

Mr. Ranbir Singh Yadav,Adv.

Mr. R. C. Kaushik,Adv.

Ms. Supriya Juneja,Adv.

Mr. M. C. Dhingra,Adv.

Mr. Chander Shekhar Ashri,Adv.

Mr. Santosh Kumar Tripathi,Adv.

Mr. Vijay Kumar Ahluwalia,Adv.

UPON being mentioned the Court made the following
O R D E R

List all these matters together before an appropriate
Bench.

(Shashi Sareen)
AR-cum-PS

(Veena Khera)
Court Master